

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00563/2020

Friday, this the 15th day of January, 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Vinod.S, aged 45 years, S/o.Late Sreedharan J
Technician Grade II
O/o the Senior Section Engineer, MEMU Shed, Kollam
Residing at Santhi Nilayam
Vettilathazham, Decent Junction P.O
Kollam– 691 577
Mob: 9037803347

...Applicant

(By Advocate Mr.R.Sreeraj)

v e r s u s

1. Union of India, represented by the General Manager,
Southern Railway, Head Quarters Office, Park Town P.O
Chennai – 600 003
2. The Chief Personnel Officer, Southern Railway, Head Quarters Office
Park Town P.O, Chennai – 600 003
3. The Divisional Personnel Officer, Southern Railway, Salem Division
Salem – 5
4. The Senior Divisional Personnel Officer, Southern Railway
Thiruvananthapuram Division, Thiruvananthapuram – 695 014
5. R.Renjith Kumar, Technician II, PF No.05706051
O/o the Senior Section Engineer, MEMU Shed, Southern Railway
Kollam – 691 001

6. B.Sreekumar, Technician II, PF No.05706014, O/o the Senior Section Engineer, MEMU Shed, Southern Railway, Kollam – 691 001
7. Bindu S.R, Technician II, PF No.05706142, Trip Shed, Southern Railway Trivandrum Central Station, Trivandrum - 14
8. Balakrishnan Nair P, Technician II, PF No.50600084, Trip Shed Southern Railway, Trivandrum Central Station, Trivandrum – 14
9. Devarajan T.P, Technician II, PF No.61300767, Electric Loco Shed Southern Railway, Erode – 638002Respondents

(By Advocate : Mr.S.Radhakrishnan for R 1-4)

This application having been heard through video conference on 15th January, 2021, this Tribunal on the same day delivered the following :

O R D E R (O R A L)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

When the matter came up for consideration today, learned counsel for the applicant submits that a memo has been filed for seeking permission to withdraw the Original Application. Permission is granted and the Original Application is dismissed as withdrawn. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

SV

List of Annexures

Annexure A1 - True copy of the office order no.SA/211/ELS/2020 dated 18.11.2020 issued on behalf of the 3rd respondent

Annexure A2 - True copy of the Letter No.P(S)535/VII/TRS/MISC dated 7.12.2021 issued on behalf of the 2nd respondent

Annexure A3 - True copy of the Office Order No.EL 77/2011 dated 28.12.2011

Annexure A4 - True copy of the Office Order No.95/2012/EL (MEMU) (No.V/P 535/VIII/EL/MEMU) dated 19.11.2012

Annexure A5 - True copy of the Memorandum No.P(S) 135/VII/MEMU SHED/PGT/VOL.II dated 31.3.2017

Annexure A6 - True copy of the Letter No.SA/P.135/VII/ELS/MEMU shed dated 17.3.2020

Annexure A7 - True copy of the representation dated 24.3.2020 submitted by the applicant

Annexure A8 - True copy of the representation dated 7.9.2020 submitted by the applicant

Annexure A9 - True copy of the representation dated 7.9.2020 submitted by the applicant .

Annexure A10 - True copy of the representation dated 9.9.2020 submitted by the applicant

Annexure A11 - True copy of the representation dated 9.11.2020 submitted by the applicant

Annexure R1(a) - A true copy of judgment dated 22.10.2019 passed by the High Court of Kerala in OP(CAT) No.8/2019 and 232/2018

Annexure R1(b) - A true copy of letter No.P(S)/135/VII/MEMU Shed PGT/Vol.II dated 19.12.2019 issued by the Principal Chief Personnel Officer, Chennai

Annexure R1(c) - A true copy of the provisional integrated seniority list published on 28.8.2020

Annexure R1(d) - A true copy of the final integrated seniority list published on 5.11.2020

Annexure R1(e) - A true copy of the application submitted by the applicant dated 24.04.2020

Annexure R1(f) - A true copy of the letter No.SA/P.135/VII/ELS/MEMU Shed dated 17.11.2020

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